

are involved in the inter-state border disputes at present;

(b) the nature of each dispute; and

(c) the step being taken by the Central Government to solve these disputes?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Border disputes are pending between the States of Maharashtra and Mysore, Mysore and Kerala and Assam and Nagaland.

(b) The first dispute relates to the re-adjustment of the borders between the two States by the transfer of certain Marathi speaking areas from Mysore to Maharashtra and certain Kannada speaking areas from Maharashtra to Mysore. The second dispute is on the point whether Kasargod Taluk which was included in Kerala under the provisions of the States Reorganisation Act, 1956, should be transferred to Mysore. The third dispute between the States of Assam and Nagaland is over the precise boundary between the two States. The Government of Nagaland have also claimed some reserved forests in Assam.

(c) The border disputes between Maharashtra-Mysore and Mysore-Kerala have been referred to a Commission set up by the Government of India consisting of Shri Mehr Chand Mahajan, retired Chief Justice of India. The report of the Commission is awaited. Position in regard to the dispute between Assam and Nagaland was indicated in reply to Starred Question No. 52 on 24th May, 1967 in the Lok Sabha. It was mentioned therein that the suggestion made by the Chief Minister, Nagaland, for appointment of a boundary commission was under consideration and that meanwhile the Chief Ministers of the two States had agreed to the matter being discussed at official level.

Upgrading of I.A.S. Officers in West Bengal

1025. **Shri Jyotirmoy Basu:**
Shri Mohammad Ismail:
Shri B. K. Modak:

Will the Minister of Home Affairs be pleased to state:

(a) the number of I.A.S. Officers in the West Bengal Cadre upgraded to the rank of Commissioners during the period between 1960 and 1966;

(b) the comparative position in other States;

(c) the total financial benefit accrued to such officers of upgrading; and

(d) whether Government propose to recommend their reversion to their original position as an economy measure?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla) (a) to (d). Information is being collected and will be laid on the Table of the House.

Wage Board for Film Industry

1026. **Shri Sharda Nand:**
Shri A. B. Vajpayee:
Shri J. B. Singh:
Shri Bharat Singh Chauhan:
Shri Ranjit Singh:
Shri Onkar Singh:
Shri Hukam Chand
Kashwal:
Shri Kameshwar Singh:
Shri J. H. Patal:
Shri Madhu Limaye:

Will the Minister of Labour and Rehabilitation be pleased to refer to the reply given to Unstarred Question No. 586 on the 5th April, 1967 and state:

(a) whether the composition and terms of reference of the wage board for film industry have since been finalised;

(b) if so, the details thereof; and

(c) if not, when they are likely to be finalised?

The Minister of Labour and Rehabilitation (Shri Nathi): (a) to (c). The particulars of employers' and workers' representatives have been called for from their respective organisations. The appointment of the Board will be finalized after these are received.

Clash between Security Forces & Mizo

1027. Shri Sharda Nand:
Shri J. B. Singh:
Shri Bharat Singh Chanhan:
Shri Ranjit Singh:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a severe clash between our Security Forces and Mizos took place on the 9th April, 1967;

(b) whether any arms and ammunition has been captured; and

(c) if so, the markings of which countries were found thereon?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b). Yes, Sir.

(c) The recovered arms/ammunition had earlier been lost to the hostiles.

Genetics and Biometry Laboratory, Bhubaneswar

1028. Shri K. Anirudhan:
Shri Umamath:
Shri K. M. Abrahim:
Shri V. Vishwanatha Menon:
Shri P. P. Esthose:
Shri George Fernandes:
Shri J. H. Patel:
Shri Madan Laxay:
Shri Baburao Patel:

Will the Minister of Education be pleased to state:

(a) whether the attention of Government has been drawn to the reports that the Genetics and Biometry Laboratory founded by the late Prof. J.B.S. Haldane at Bhubaneswar is facing closure due to financial difficulties;

(b) if so, whether Government propose to give assistance to this laboratory; and

(c) the nature of assistance which Government are likely to extend?

The Minister of State in the Ministry of Education (Shri Bhagwat Jha Asad): (a) It is reported by the Government of Orissa that the Laboratory is being closed from the 31st July, 1967 on termination of period of contract executed by State Government with late Prof. Maldane and subsequently with Shri Jayakar. The closure is not due to financial difficulties. (b) and (c). Do not arise.

बर्मा से दिल्ली आये हुये भारतीयों के पुनर्वास पर व्यय

1029. श्री राम बरण : क्या ज्ञम तथा पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) बर्मा से दिल्ली आये हुए भारतीयों को फिर से बसाने के लिये वर्ष 1965-66 तथा 1966-67 के दौरान कितनी राशि नियत की गई थी;

(ख) उसमें से कितनी राशि खर्च की गई और कितने व्यक्तियों को उससे लाभ पहुंचा; और

(ग) इनमें कुल कितने व्यक्तियों को दिल्ली में बसाया जा चुका है ?

जम, रोजगार तथा पुनर्वास मंत्रालय में राज्य संज्ञो (बी ल० ना० निध) : (क)

1965-66	95,000 रुपये
1966-67	50,000 रुपये

(ख)

वर्ष वितरित की मात्र पाने वाली गई राशि की संख्या

1965-66	26,700 रुपये	21
1966-67	49,000 रुपये	33

(ग) 375 परिवार ।